

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-611(ND)2018

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2018**

NAME OF THE COMPANY: M/s. Green Channel Foundation

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Parth, Advocate for the Petitioner

ORDER

No steps have been taken in terms of the previous order. Let steps be taken to serve IBBI and the ROC, returnable on 30th of August, 2018.



**(Ina Malhotra)
(Member (J))**

(Sameer)